

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

**C.P.(C) No. 180/00086/2018  
in  
Original Application No.180/00523/2014**

Wednesday, this the 16th day of January , 2019.

**CORAM:**

**Hon'ble Mr E.K. Bharat Bhushan, Administrative Member  
Hon'ble Mr. Ashish Kalia, Judicial Member**

1. Rosamma Benny, aged 53 years, W/o Benny George, Reservation Supervisor Grade II, Trivandrum Central, Trivandrum Division, Southern Railway, Residing at Sangeerthanam, PKRA – 122, Kesavadasapuram, Trivandrum.
2. Jessy S. Babu, aged 59 years, w/o Sureshbabu, Reservation Supervisor Grade II, Ernakulam North, Trivandrum Division, Southern Railway, Residing at Aswathy, 46/220-A, Thattazham Road, Vaduthala, Ernakulam.
3. Sreekala P.V. Aged 56 years, W/o, Dinesh P. Shenoy, Reservation Supervisor Grade II, Cochin Harbor Terminus, Trivandrum Division, Southern Railway, Residing at 8/1192, PB East Gate, Kochi -2. .... **Petitioners**  
**(By Advocate – Mr.Varkey & Martin. )**

**V e r s u s**

1. Shri R.K. Kulshrestha, The General Manager, Southern Railway, Park Town P.O. , Chennai -3.
2. Shri B.A. Aravind, The Senior Divisional Personnel Officer, Southern Railway, Trivandrum Division, Trivandrum 695014. .... **Respondents**  
**(By Advocate – Mr. S. Radhakrihnan )**

This Contempt Petition having been heard on 18.12.2018, the Tribunal on the same day delivered the following:

**O R D E R (ORAL)**

**Per: E.K. Bharat Bhushan Administrative Member:**

Heard both sides.

2. An order in compliance has been issued, according to the learned counsel appearing for the respondents. A copy of the said order granting the applicants benefit as prayed for has been presented as Bench Mark.

3. Having perused the above order dated 15.1.2019, we are satisfied that there is substantial compliance in the case. Hence the C.P. is closed.

3. Notices discharged.

**(ASHISH KALIA)**  
**JUDICIAL MEMBER**

**(E.K. BHARAT BHUSHAN)**  
**ADMINISTRATIVE MEMBER**

sj\*

**List of Annexures of the Petitioner in CP. No. 180/00086/2018**

**Annexure Al.** True copy of the order dated 13.10.2017 in O.A. No.523 of 2014 passed by this Tribunal

**List of Annexures of the Respondents in CP. No. 180/00086/2018**

Nil.

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